### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# **LOK SABHA STARRED QUESTION NO. 110**ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2017

#### **EARNINGS FROM TOLL PLAZAS**

\*110. SHRIMATI RAMA DEVI: SHRI LAXMI NARAYAN YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सडक परिवहन और राजमार्ग मंत्री

- (a) whether any mechanism exists to collect toll tax at Toll Plazas accurately and also undertake audit to prevent fudging of accounts and if so, the details thereof;
- (b) the total revenue earned from toll tax collected at different Toll Plazas across the country during each of the last three years and the current year, State/UT-wise;
- (c) the extent to which the resources has shown an increasing trend on account of the said revenue; and
- (d) the amount earmarked/allocated/spent on the construction of the National Highways out of the said revenue during the said period?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT** REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 110 FOR ANSWER ON 09.02.2017 ASKED BY SHRIMATI RAMA DEVI AND SHRI LAXMI NARAYAN YADAV REGARDING EARNINGS FROM TOLL PLAZAS

------

(a) Yes, Madam. The rates of User Fee are determined in accordance with the National Highways Fee (Determination of Rates and Collection) Rules, 2008, as amended, and the applicable provisions of the Concession Agreements. In case of Built, operate and Transfer[BOT] (Toll) & Operation, Maintenance and Transfer [OMT] projects the concessionaire collects the User Fee and shares the data of collection with the executive authority. In the case of Public Funded/Annuity Projects, the contract for collection of User Fee is awarded to highest bidder based on e-tender.

For accuracy of data collection, as per the latest provisions of Concession Agreements, the Concessionaire installs an appropriate mechanism to ensure that a real time data of traffic count and corresponding revenue collection is shared. Real time data of toll transactions is collected wherever required from the Concessionaire as per prescribed Electronic Data Interchange (EDI) protocol documents.

Further, on case to case basis, National Highways Authority of India (NHAI) also undertakes third party audit of data received on its central server.

- (b) The details are at 'Annexure-A'.
- (c) Trend of resources during last three years and current year is at 'Annexure-B'.
- (d) The details of the amount earmarked/allocated/spent on the construction of the National Highways are at 'Annexure-C'.

**ANNEXURE** REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 110 FOR ANSWER ON 09.02.2017 ASKED BY SHRIMATI RAMA DEVI & SHRI LAXMI NARAYAN YADAV REGHARDING EARNINGS FROM TOLL PLAZAS

## **Revenue Collection Statement for the period from 2013-14 to 2016-17 (Rs./Crores)**

	State	2013-14	2014-15	2015-16	2016-17 (upto Dec, 16)	
1	Assam	5.24	6.43	1.61	6.62	
2	Andhra Pradesh	449.63	512.70	600.77	436.85	
3	Telangana	144.09	173.04	198.67	167.99	
4	Bihar	132.85	199.04	196.99	142.32	
5	Gujarat	270.87	282.17	328.89	258.13	
6	Himachal Pradesh	0.29	0.31	0.30	0.00	
7	Jammu & Kashmir 24.51		31.81	62.50	53.74	
8	Jharkhand	111.60	143.34	187.36	126.25	
9	Karnataka	181.06	216.94	268.37	217.39	
10	Maharashtra	27.87	24.30	68.66	101.94	
11	Madhya Pradesh	112.69	133.13	181.65	126.91	
12	Orissa	135.01	185.59	218.91	175.69	
13	Punjab	3.57	46.32	47.20	34.32	
14	Rajasthan	462.73	576.77	747.10	572.37	
15	Tamil Nadu	372.45	389.94	387.57	478.25	
16	Uttar Pradesh	773.62	937.10	1031.13	756.25	
17	Uttarakhand	3.83	3.07	1.77	1.31	
18	West Bengal			350.85	295.43	
19	Kerala	11.91	20.33	13.99	5.73	
20	Chattisgarh	5.19	2.36	27.04	6.92	
21	North-East	0.00	10.66	16.17	28.53	
Α	Total	3446.87	4179.30	4937.48	3992.93	
В	Revenue shared from BOT (Toll) projects	1848.0	1790.0	1825.0	1135.0	

**ANNEXURE** REFERRED TO IN REPLY TO PART (c) OF LOK SABHA STARRED QUESTION NO. 110 FOR ANSWER ON 09.02.2017 ASKED BY SHRIMATI RAMA DEVI & SHRI LAXMI NARAYAN YADAV REGHARDING EARNINGS FROM TOLL PLAZAS

### Increasing trend of resources on account of revenue in last three years and current year

Year	Collection		
2013-14	5294.30 Crores		
2014-15	5969.30 Crores		
2015-16	6762.48 Crores		
2016-17 (upto Dec, 16)	5127.93 Crores		

**ANNEXURE** REFERRED TO IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 110 FOR ANSWER ON 09.02.2017 ASKED BY SHRIMATI RAMA DEVI & SHRI LAXMI NARAYAN YADAV REGHARDING EARNINGS FROM TOLL PLAZAS

\_\_\_\_\_\_

# (A). Details of Funds allocated for NHAI projects from Toll Remittances in last three years and current year

Year	Allocation (Rs./Crores)	Expenditure (Rs./Crores)
2013-14	4770.00	4770.00
2014-15	5448.00	5448.00
2015-16	6500.00	6500.00
2016-17	7500.00	7500.00

# (B). Details of funds allocated for projects other than NHAI projects during the last three years and current.

Release of funds to the States from Permanent Bridge Fee Fund on National Highways in the last three years and current year (Rs./Lakhs)									ast three
	2		3-14 2014		`		5-16	2016-17 (upto Dec, 16)	
S.No.	Name of the State	Allocati- on	Expend -iture	Allocati -on	Expend -iture	Allocati -on	Expend -iture	Allocati -on	Expend -iture
1	Andhra Pradesh	41.74	0.00	0.00	0.00	0.00	0.00	31.00	0.00
2	Assam	704.95	136.00	327.00	252.00	379.00	479.00	744.00	566.00
3	Bihar	3801.81	478.00	2481.00	927.00	524.00	623.00	1864.00	354.00
4	Chattisgrah	1620.05	401.00	26.00	23.00	169.00	369.00	2368.00	830.00
5	Gujarat	1206.45	643.00	621.00	371.00	360.00	215.00	187.00	0.00
6	Himachal Pradesh	69.54	0.00	0.00	0.00	0.00	0.00	95.00	0.00
7	Karnataka	161.43	31.00	0.00	0.00	244.20	155.00	767.00	749.00
8	Kerala	426.76	0.00	0.00	0.00	223.80	324.00	1264.00	1243.00
9	Maharashtra	147.00	125.00	340.00	89.00	871.00	579.00	192.00	135.00
10	Madhya Pradesh	3111.20	2679.00	2102.00	1220.00	114.00	11.00	0.00	0.00
11	Meghalaya	170.42	0.00	0.00	0.00	0.00	0.00	127.00	0.00
12	Manipur	32.96	0.00	0.00	0.00	0.00	0.00	25.00	0.00
13	Odisha	420.14	249.00	72.00	69.00	0.00	0.00	55.00	0.00
14	Punjab	53.91	0.00	0.00	0.00	0.00	0.00	40.00	0.00
15	Rajasthan	1201.69	1037.00	700.00	52.00	218.00	217.00	283.00	0.00
16	Tamil Nadu	0.00	0.00	778.00	0.00	702.00	649.00	0.00	0.00
17	Uttar Pradesh	539.88	21.00	1401.00	617.00	1027.00	1027.00	862.00	237.00
18	Uttarakhand	375.02	181.00	244.00	178.00	168.00	181.00	762.00	542.00
Total		14084.95	5981.00	9092.00	3798.00	5000.00	4829.00	9666.00	4656.00

**Note:** Toll plough-back is a small component of the overall allocation for the sector.